NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.149/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Ampreet Singh

V/s.

Trilogic Digital Media Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

H. V. Canahra

24

Advocate Henal illi clovelegal

ORDER

C.P. No. 149/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- On the last occasion the Respondent debtor was directed to be present 2. today. No one is present. Last chance granted to the debtor, otherwise the Petition shall be heard and proceeded as per the Insolvency Code.
- Adjourned to **06.11.2017**.

.,SD/-_ Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial)